

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO.945**  
ANSWERED ON 08.02.2024

**SCHEMES FOR THE WELFARE OF MINORITIES UNDER CSR**

945 DR. T.R. PAARIVENDHAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a. whether the Government has any data about the total number of schemes/programmes being implemented for the welfare of minorities under Corporate Social Responsibility (CSR) in Tamil Nadu during the last five years and if so, the details thereof;
- b. whether the Government also has any data about the total number of minorities who benefitted through these schemes/programmes under CSR in Tamil Nadu during the said period and if so, the details thereof; and
- c. the details of total amount spent on these schemes/programmes under CSR in Tamil Nadu by various corporates during the said period, corporate and scheme-wise?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development, Ministry of Rural Development, Ministry of Education, Ministry of Housing and Urban Affairs and Ministry of Jal Shakti etc.

Ministry of Minority Affairs specifically implements various schemes across the country for socio- economic and educational empowerment of the six (6) centrally notified minority communities. These schemes give representation to all weaker segments of society including minorities. The Schemes/ programmes implemented by the Ministry during the last five years are as under:

**A. Educational Empowerment schemes**

- (1) Pre-Matric Scholarship Scheme
- (2) Post-Matric Scholarship Scheme
- (3) Merit-cum-Means based Scholarship Scheme

## **B. Employment and Economic Empowerment Schemes**

- (4) Pradhan Mantri Virasat ka Samvardhan (PM VIKAS)
- (5) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to Minorities

## **C. Special Schemes**

- (6) Jiyo Parsi: A Scheme for reversing the population decline of Parsis in India
- (7) Quami Waqf Board Taraqqiati Scheme (QWBTS) and Shahari Waqf Sampatti Vikas Yojana (SWSVY)
- (8) Research/Studies, Dissemination, Monitoring and Evaluation of Development Schemes including Publicity

## **D. Infrastructure Development Schemes**

- (9) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

National Minorities Development & Finance Corporation (NMDFC) was incorporated on 30th September, 1994 as Not for Profit company, under Section 25 of the Companies Act, 1956 (now under Section 8 of Companies Act, 2013). It is functioning across the country for the welfare of the notified National Minorities viz., Muslims, Christians, Sikhs, Buddhists, Jains & Parsis as per the National Commission for Minorities Act, 1992.

NMDFC has provided CSR assistance to the United Orphanage for the Disabled, Coimbatore, Tamil Nadu in terms of garments & bed linens required for the physically & mentally challenged orphans & deserted elders during 2020-21 with an expenditure of Rs. 1.84 Lakhs benefitting 150 persons.

As per reply received from Ministry of Corporate Affairs, a total amount of Rs. 1407.11 crore has been spent on various activities under CSR in Tamil Nadu during the financial year 2021-22. While Ministry of Corporate Affairs does not maintain any specific data with respect to “Welfare of Minorities” but since the items listed in Schedule VII of Companies Act are broad based and cover a wide range of activities, a portion of CSR fund would be spent on “Welfare of Minorities” as well.

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